

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

Pursuant to the Communication No. 38168/RG dated 30.08.2024 of the Worthy Registrar General regarding the modification to the current Roster, it is hereby notified for the information of all the concerned that the hearing of the Division Bench cases pertaining to the below mentioned subject matters which are fixed for hearing before the Hon'ble Court on 2nd, 3rd & 4th September, 2024, shall stand postponed and the said cases shall now be taken up for hearing by the newly constituted Special Division Bench of Hon'ble Mr. Justice Rajnesh Oswal and Hon'ble Mr. Justice Mohammad Akram Chowdhary during 2nd half of 5th September, 2024.


1. *All NIA matters (After Notice) for admission, orders and hearing.*
2. *All Habeas Corpus Petitions (After Notice) for admission, orders and hearing.*

Dated:- 31.08.2024.

Sd/-
Registrar Judicial

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary.
... for information.
3. Assistant Registrar (Computer) dealing with Division Bench cases.
4. Incharge NIC/Website.
...for information and necessary action.
5. Notice boards.
6. Office file.


31/8/24
Registrar Judicial